

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.211 – IA 763 of 2022  
In  
CP(IB) 342 of 2020

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

State Bank of India  
V/s  
Steelco Gujarat Ltd

.....Applicant

.....Respondent

**Order delivered on ..21/11/2022**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Mr. Prasanta Kumar Mohanty, Hon'ble Member(T)

**PRESENT:**

For the Applicant /RP : Mr. Jaimin Dave, Adv.  
For Omkara : Mr. Krishnendu Datta, Sr. Adv, Tanuj Sud, Adv, Ajay  
Kumar, Adv, Harshita Ahluwalia, & Adv, Stuti  
For the Respondent :

**ORDER**

**IA 763 of 2022**

Application for approval of resolution plan is being heard by regular Bench.

List before regular Bench on 22.11.2022

-Sd-

**PRASANTA KUMAR MOHANTY  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**